

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4566

ANSWERED ON:29.03.2017

Implementation of AMRUT

Antony Shri Anto ;Kashyap Shri Virender;Kher Smt. Kirron;Rajoria Dr. Manoj;Yadav Shri Laxmi Narayan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) whether the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is being implemented successfully in the country and if so, the details thereof along with the funds utilized so far, state-wise;

(b) whether the Government has evolved a roadmap to achieve the objectives of AMRUT and if so, the details thereof;

(c) the mechanism for ensuring the effective utilization of funds released under the scheme;

(d) whether the Government has any plan to revise the norms/conditions of the AMRUT and if so, the details thereof; and

(e) whether special package is provided to water-starved cities under AMRUT and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a) & (c) Yes, Madam. The Government had launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) for assisting the States and Union Territories (UTs) in development of basic urban infrastructure in 500 cities. Under the Mission the Ministry approves the State Annual Action Plan (SAAP) of the States/UTs and releases the Central Assistance for implementation of the same. The SAAP of the States/UTs for 2015-16 and 2016-17 has already been approved. The funds released to the States are in the Annexure.

To ensure effective utilization of funds released under the Mission, the Ministry has communicated the entire Mission period allocation to the States/UTs. This will enable them to plan in advance, identify projects in priority sectors, ensure land availability and take preparatory action to take the projects forward expeditiously. Besides this, the States are fully empowered regarding preparation, appraisal and approval of Detailed Project Reports (DPRs) and their implementation. Further, the funds have been made fully fungible and States can use them as per actual progress of different projects.

(d) No, Madam.

(e) Water supply is a priority component under the AMRUT. An objective of the Mission is universal coverage of water supply in all Mission cities. There is no special package for the purpose.

Annexure I

Annexure referred to in reply to the part (a) to (c) of the Lok Sabha Unstarred Question No 4566 for answer on 29.03.2017

State-wise Central Assistance Released to States under AMRUT

Rs in crore

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Sl.No. Name of State/UT Central Assistance Released against SAAP for 2015-16 Central Assistance Released against SAAP for 2016-17 Total Central Assistance Released

1 A & N Islands 0.64 0.72 1.36

2 Andhra Pradesh 60.08 70.32 130.4

3 Arunachal Pradesh 7.37 8.4 15.77

4 Assam 33.87 39.36 73.23

5 Bihar 66.42 77.52 143.94

6 Chandigarh 3.01 3.6 6.61

7 Chhattisgarh 55.29 61.72 117.01

8 Dadra Nagar Haveli 0.68 0.72 1.4

9 Daman & Diu 0.91 0 0.91

10 Delhi 44.61 53.15 97.76

11 Goa 5.94 6.96 12.9

12 Gujarat 112.86 119.84 232.7

13 Haryana 43.80 50.88 94.68

14 Himachal Pradesh 15.88 18.24 34.12

15 J&K 30.77 35.52 66.29

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16 Jharkhand 27.59 33.16 60.75
17 Karnataka 118.46 154.32 272.78
18 Kerala 57.60 77.28 134.88
19 Lakshadweep 0.14 0.24 0.38
20 Madhya Pradesh 134.41 172.56 306.97
21 Maharashtra 182.98 235.2 418.18
22 Manipur 9.26 10.8 20.06
23 Meghalaya 4.11 4.8 8.91
24 Mizoram 7.30 8.4 15.7
25 Nagaland 6.29 7.2 13.49
26 Odisha 45.63 53.04 98.67
27 Puducherry 3.79 4.32 8.11
28 Punjab 63.77 80.16 143.93
29 Rajasthan 91.90 105.22 197.12
30 Sikkim 2.42 2.4 4.82
31 Tamil Nadu 274.47 316.56 591.03
32 Telangana 40.85 55.44 96.29
33 Tripura 6.59 8.88 15.47
34 Uttar Pradash 281.81 327.6 609.41
35 Uttarakhand 26.74 35.52 62.26
36 West Bengal 110.49 128.4 238.89
Total 1978.73 2368.446 4347.18
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